



Date:31.01.2023

ADVISORY NO: 02 /SYS/WZU/2023**Subject: Budget Updation 2023-24 in ECCS System-reg.**

Please refer to ICES Advisory 01/2023 dated 30.01.2023 regarding updation of Budget 2023-24 in System.

The Union Budget 2023-24 is expected to be presented in the Parliament on 01.02.2023. Consequent to the same, the exercise of updation of Customs Notification and Tariff Directories would be undertaken at the selected Directory Managing sites under the supervision of Directorate General of Systems, New Delhi, after presentation of Budget 2023-24.

2. Consequent to the presentation of Budget on 01.02.2023, the filing of Courier Bills of Entry's (CBEs) would not be available from **17:00 hours onwards on 01.02.2023** till the completion of updation of all changes in the ECCS. Other than filling of BE, all other services at ECCS will continue as usual. The system will also be available to officers for other functions in ECCS.

3. Since, Courier Shipping Bill (CSB) filing and assessment will continue as usual, in the event of changes in the Export Duty and Export Cess or other export related levies in the forthcoming Union Budget, it is advised that the respective sites will keep a track of the relevant SBs given Let Export after 1st February 2023, till the directory changes are made online. Till such time, export duty or cess or any other export levies imposed should be collected manually thereon.

4. Further, while processing of CBEs filed before 17:00 hours on 1st February 2023 will continue as usual, the field formations should keep a track for prior Bills of Entry filed on or before 1st February 2023 for any change of duty liability before giving OOC.

5. System will be available only after suitable updation is made in ECCS according to the Budgetary changes.

6. The trade may be suitably advised to schedule clearance of their CBEs in view of timelines as indicated above.

This issues with the approval of Additional Director General, WZU Systems, Mumbai.

Deputy Director
DG Systems, WZU